

ITEM NO.1502 Court 7 (Video Conferencing)
[FOR JUDGMENT]

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4102-4103/2020

NAYARA ENERGY LIMITED

Appellant(s)

VERSUS

THE STATE OF GUJARAT & ORS.

Respondent(s)

Date : 18-12-2020 These appeals were called on for pronouncement
of judgment today.

For Appellant(s) Mr. Somiran Sharma, AOR

For Respondent(s) Mr. Aniruddha P. Mayee, AOR

Mr. Vipin Kumar Jai, AOR

Hon'ble Mr. Justice M.R. Shah pronounced the reportable
judgment of the Bench comprising Hon'ble Mr. Justice Ashok Bhushan,
Hon'ble Mr. Justice R. Subhash Reddy and His Lordship.

Leave granted.

The appeals are allowed in terms of the signed non-reportable
judgment.

Pending application, if any, stands disposed of.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER

[Signed non-reportable judgment is placed on the file]